

allotted for Kerala during the Third Five Year Plan;

(b) if so, which is the place selected; and

(c) what progress has been made in the setting up of the project?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):** (a) to (c). The question will be answered by the Minister for Commerce and Industry on a later date.

#### **Sindri Fertilizer Factory**

**363. Shri D. C. Sharma:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) whether the report of the Committee appointed by Government to suggest measures for ensuring normal and uninterrupted production in the Sindri Fertilizer Factory has been examined;

(b) if so, its broad recommendations; and

(c) the steps taken to implement the same?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):** (a) The Committee was appointed by the Board of Directors of the Fertilizer Corporation. Its report has been examined by the Board.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 53].

(c) The Board has accepted the recommendations and has directed the Management to implement them.

#### **Iron and Steel Requirement of Andhra**

**364. Shri E. Madhusudan Rao:** Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the estimated total requirements of iron and steel of Andhra Pradesh for the year 1961-62 and for the subsequent years of the Third Five Year Plan;

(b) whether the total requirements of the State were met for the year 1961-62; and

(c) if not, the reasons therefor?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) to (c). Demands and allotment of States' quotas are received and made only restricted categories viz. sheets and wire. For other categories full requirements can be indentated for. The details of the demand (requirement), allotment and despatches (supplies) to Andhra Pradesh for 1961-62 are furnished below:

(in Metric tons)

Demand	120,260
Allotment	30,233
Despatches	.. 12,044(*)

(\*) From April 1961 to February 1962.

The estimated total requirements for the remaining four years of the Third Five Year Plan, as furnished by the State Government are 654,000 tons. Demand for categories other than sheets and wire is being generally met. As the availability of the restricted categories is far less than the demand, equitable distribution is being made of the available material.

The system of allocation of pig iron was abolished from 1st July, 1959. No consolidated demands are, therefore, received from the States and no periodical allotment is made since 1st July 1959. Consumers can obtain pig iron direct from the stockholders without any authorisation or indent on Producers through the Iron and Steel Controller for their requirements 5,874 tonnes were despatched (supplied) to the State during the period from April, 1961 to February, 1962.

#### **Central Government Employees**

**365. Shri Indrajit Gupta:** Will the Minister of Home Affairs be pleased to state the latest figures, department-wise, of Central Government employees who stand dismissed, discharged or removed from service in